

No.PFG(944)/2008-Ad.I  
Government of India/Bharat Sarkar  
Ministry of Corporate Affairs/Korporate Karya Mantralaya  
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'A' Wing, 5<sup>th</sup> Floor, Shastri Bhawan,  
New Delhi, the 17<sup>th</sup> August, 2013

**OFFICE ORDER**

Consequent upon her transfer to the Department of Disability Affairs vide DoPT Order No.4/3/2013-CS-I(D) dated 07.08.2013, Smt. Rita Dogra, Deputy Secretary of Central Secretariat Service (CSL No.4763) stands relieved of her duties in this Ministry w.e.f. 12.08.2013 (A/N).

2. Smt. Rita Dogra, Deputy Secretary is also granted Earned Leave for twenty five days from 13.08.2013 to 06.09.2013 with permission to suffix 7<sup>th</sup> and 8<sup>th</sup> September, 2013 (closed holidays). She will report to Department of Disability Affairs on her return from leave.
3. Smt. Rita Dogra, Deputy Secretary is clear from vigilance angle.

  
( Kshitish Kumar )

**Under Secretary to the Govt. of India**

1. Pay and Accounts Officer, Pay and Accounts Office, Ministry of Corporate Affairs, Paryavaran Bhawan, New Delhi
2. Cash Section, Ministry of Corporate Affairs, Shastri Bhawan, New Delhi (2 copies)
3. Smt. Rita Dogra, Deputy Secretary. She is requested to submit 'NOC' to Admn.I Section from all the concerned sections in the Ministry
4. PS to CAM
5. PSO to Secy./PPS to AS/PPS to JS(R)/PS to JS(M)/JS(B)/PPS to JS(SP)
6. Secretary, Department of Disability Affairs, Ministry of Social Justice and Empowerment, Shastri Bhawan, New Delhi
7. Shri Utkarsh R. Tiwaari, Director, CS-I Division, Department of Personnel and Training, Lok Nayak Bhawan, Khan Market, New Delhi w.r.t. DoPT's Order No.4/3/2013-CS-I(D) dated 07.08.2013
8. Library/General/Coordination/Vigilance Sections
9. e-Governance Cell, MCA with the request for uploading under the category 'transfer/posting'
10. Guard file